

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2581

ANSWERED ON:14.03.2001

PROMOTION OF AGRICULTURAL MECHANISATION

GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Karnataka has submitted a proposal during September, 2000, under the Centrally sponsored scheme for promotion of agricultural mechanization among small farmers;

(b) if so, whether the Government of Karnataka has also requested the Union Government to extend the benefit of this scheme for tractors upto 40 HP;

(c) whether any decision has been taken in this regard; and

(d) if not, the main reasons for the delay and the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SRIPAD Y. NAIK)

(a) & (b): Yes, Sir.

(c) & (d): The proposal made by the State Government of Karnataka has been examined. Accordingly, a reply has been sent stating that the erstwhile Centrally Sponsored Scheme of 'Promotion of Agricultural Mechanisation among Small Farmers' has been subsumed in a new Centrally Sponsored Scheme, namely, Macro- Management of Agriculture – Supplementation/Complementation of States' Efforts through Work Plans. Under this new Scheme, it is necessary to ensure that the norms/pattern of subsidy/assistance for various interventions included in the Work Plans are consistent with the erstwhile Centrally Sponsored Schemes, except in exceptional circumstances. Therefore, this Department is unable to accede to the request made by the State Government of Karnataka. It is also stated in the reply that the proposal for enhancing the capacity of tractors from 30 HP to 40 HP for the purpose of grant of subsidy could be considered while finalizing the Tenth Five Year Plan.